

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. KUTE SONS DAIRYS LIMITED (UNDER CIRP),
OPERATING IN MILK PROCESSING INDUSTRY AT S. NO. 406 & 407,
VILLAGE NIMBHORE, POST SURVADI, TAL. PHALTAN, SATARA,
MAHARASHTRA, INDIA – 415523
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate debtor along with PAN/ CIN/ LLP No.	Kute Sons Dairys Limited PAN: AABCK0391C CIN: U01409PN1996PLC097492
2.	Address of the Registered office	S. No. 406 & 407, Village Nimbhore, Post Survadi, Tal. Phaltan, Satara, Maharashtra, India – 415 523
3.	URL of website	N/A
4.	Details of place where majority of fixed assets are located	S. No. 406 & 407, Village Nimbhore, Post Survadi, Tal. Phaltan, Satara, Maharashtra, India – 415 523
5.	Installed capacity of main products/ services	Details are currently not available.
6.	Quantity and value of main products/ services sold in last financial year	Sale of Milk, Milk products and cattle feeds as per the latest available financials FY 2022-23 Rs. 1255.61 crores. Details of Quantity are not available.
7.	Number of employees/ workmen	Nil as the plant is not in operation.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Information can be sought through communication to the following email: E-mail: cirp.kutesonsdairy@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Information can be sought through communication to the following email: E-mail: cirp.kutesonsdairy@gmail.com
10.	Last date for receipt of expression of interest	Monday, 19 th January 2026 (16 days)
11.	Date of issue of provisional list of prospective resolution applicants	Thursday, 29 th January 2026
12.	Last date for submission of objections to provisional list	Tuesday, 3 rd February 2026
13.	Date of issue of final list of prospective resolution applicants	Friday, 13 th February 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Friday, 13 th February 2026

15.	Last date for submission of resolution plans	Monday, 16 th March 2026 (31 days)
16.	Process email id to submit Expression of Interest	cirp.kutesonsdairy@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	UDYAM-MH-30-0015621 issued on 13/04/2021 as Micro Enterprise

Date: 03-01-2026

Place: Pune

Sd/-

Ritesh R. Mahajan

Resolution Professional

For **Kute Sons Dairys Limited** (Under CIRP)

IP Registration Number: IBBI/IPA-002/IP-N00048/2017-18/10132

B- 203, Devgiri, Ganeshmala, Sinhagad Road, Pune –411030

AFA valid up to – 31-12-2026